

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:101

ANSWERED ON:26.11.2009

EXPANSION OF PNG INFRASTRUCTURE

Rajaram Shri Wakchaure Bhausahab;Rawat Shri Ashok Kumar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has embarked upon an ambitious plan to provide Piped Natural Gas (PNG) to various cities/towns in the country;
- (b) if so, the details of such cities;
- (c) whether any investment strategy for tapping resources from the public and private sectors for promoting the use of PNG has been evolved; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI MURLI DEORA)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 101 TO BE ANSWERED ON 26.11.2009 REGARDING EXPANSION OF PNG INFRASTRUCTURE

(a) to (d): Ministry of Petroleum & Natural Gas has finalized 'Vision-2015' of the Oil & Gas Sector for 'Consumer Satisfaction and Beyond', wherein efforts would be made to provide PNG facilities to 201 more cities by the year 2015. The list of cities as per initial report of Auto Fuel Policy Review Committee working in this regard is annexed.

City Gas Distribution (CGD) entities authorized by Central Government, including Joint Ventures of GAIL (India) Limited, are undertaking activities to expand the PNG network. Further authorizations are to be done by the Petroleum & Natural Gas Regulatory Board (PNGRB).

PNGRB Act, 2006 has been notified to provide a regulatory and developmental framework for developing inter alia city/local natural gas distribution networks and to promote investment in the area from both public & private sectors.